

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT 1)
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL HELD ON 03.02.2021
at 02.00 P.M. THROUGH VIDEO CONFERENCING.**

**PRESENT : SHRI R. VARADHARAJAN MEMBER – JUDICIAL
SHRI ANIL KUMAR B. MEMBER - TECHNICAL**

APPLICATION NUMBER : MA/1357/2019
PETITION NUMBER : IBA/316/2019
NAME OF THE PETITIONER(S) : Muthuiah Thevar Rajapandian (RP) (Unique Roof Pvt Ltd)
NAME OF THE RESPONDENT(S) : Sree Ayyappa Medical College
UNDER SECTION : Sec 18(1) (f) of IBC

ORDER

Due to paucity of time, the matter stands adjourned to **25.03.2021**.


(K.NATARAJAN)
Deputy Registrar

MS